

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH : NEW DELHI.

O.A. No.1478 of 1996

This the 29th day of January, 1997.

HON'BLE SHRI S.R. ADIGE, MEMBER (A).

HON'BLE DR. A. VEDAVALLI, MEMBER (J).

Dhiraj Malik  
S/o Shri Yudhveer Singh Malik  
R/o M-30, Navin Shahdra,  
Delhi-110032. .... Applicant.  
(By Advocate Shri Ashish Kumar)

Versus

1. Staff Selection Commission,  
Department of Personnel & Training,  
Block No.12, C.G.B. Complex,  
Lodhi Road,  
New Delhi-110003.

2. Shri V.P. Vohra  
Deputy Director (NR)  
Staff Selection Commission,  
Department of Personnel & Training  
Block No.12, C.G.B. Complex,  
Lodhi Road,  
New Delhi-110003. .... Respondents.

(By Advocate Shri E.X. Joseph)

ORDER (Oral)

By Hon'ble Shri S.R. Adige, Member (A).

1. Heard.

2. Both the counsels agreed that the OA is disposed of with a direction to the respondents to declare the result of the examination, in which the applicant appeared in July, 1996, without prejudicing to the rights and contentions of parties. We direct accordingly. The OA is stands disposed of. No costs.

*A. Vedavalli*

RB

(DR. A. VEDAVALLI)  
MEMBER (J)

*S.R. Adige*  
(S.R. ADIGE)  
MEMBER (A)